

**HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF MANIPUR**



NOTIFICATION

Imphal, 11th November, 2025

Applications are invited from all intending advocates for participating in “**40 Hours Mediation Training Programme**” at the High Court of Manipur.

Interested Advocates may submit their application along with their bio-data / CV addressed to the undersigned at the Office of the High Court Legal Services Committee, High Court of Manipur on or before **29th November, 2025**.

Preference shall be given to the Advocates belonging to minority communities.

Sd/-
(K. NIROJIT)
Secretary

High Court Legal Services Committee
High Court of Manipur

Imphal, the 11th November 2025

No.HCLSC/Med/2-2024/ **947**
Copy to:

1. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Chairman, HCLSC, High Court of Manipur.
2. The Advocate General, Government of Manipur.
3. The Registrar General, High Court of Manipur.
4. The Chairman, Bar Council of Manipur
5. The President, High Court Bar Association of Manipur.
6. The President, All Manipur Bar Association.
7. ☒ The System Analyst, High Court of Manipur.

- for uploading the same to the official website of High Court of Manipur.

8. Guard file.

Secretary
High Court Legal Services Committee
High Court of Manipur